


<p>संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001</p> <p>DEPARTMENT OF COMMUNICATION, Central Office, S.B.S. Marg, Mumbai 400001</p> <p>फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 2270 3279</p>	<p></p> <p>भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA</p> <p>वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email : helpdoc@rbi.org.in</p>
-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------	---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------

May 27, 2008

**Reserve Bank Cancels Certificate of Registration of
M/s. Akhil Sanghi Finance Private Limited**

The Reserve Bank of India has on March 31, 2008 cancelled the certificate of registration granted to M/s. Akhil Sanghi Finance Private Limited, having its registered office at Tyresoles Building, Shankar Ghanekar Marg, Prabhadevi, Mumbai-400025 for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate, M/s. Akhil Sanghi Finance Private Limited, cannot transact the business of a non-banking financial institution.

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Ajit Prasad
Manager

Press Release : 2007-2008/1510